

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**37. IA 1815/2021- 60(2) IA 910/2021- 60(5) IA 1856/2021- 60(5)
MA 1448/2018 In C.P. (IB)/1042(MB)2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: P & S Jewellery Ltd

**Section: Sec 60(2), Sec. 45 (1) U/s 10 of Insolvency and Bankruptcy
Code, 2016**

ORDER

Counsel, Pulkit Sharma a/w Smriti Shahani appeared for the Liquidator. Counsel, Harit Lakhani appeared for the Applicant in IA No. 910/2021 and IA No. 1856/2021 and Respondent No. 4 in MA No. 1448/2018. Adv. Rohit Gupta i/b Adv Dipti Nagda for Applicant in MA 1815/2021 and Respondent No.5 in MA/1448/2018. List the matter on **08.05.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

10.04.2024
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**